

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 265 OF 2013 &**  
**IA NOS. 357 OF 2013, 110 OF 2014 & 159 OF 2015 & IA No. 1474 of 2018,**  
**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA No. 160 OF 2015**

**APPEAL NO. 230 OF 2014**

**APPEAL NO. 231 OF 2014**

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015**

**APPEAL NO. 236 OF 2014 & IA NO. 162 of 2015**

**APPEAL NO. 155 OF 2015**

**APPEAL NO. 156 OF 2015**

**APPEAL NO. 290 OF 2015 & IA NOS. 470 OF 2015, 11 OF 2016 & IA No. 1470 of 2018**

**APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016 & IA NO. 1475 of 2018**

**Dated: 4<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 265 OF 2013 &**  
**IA NOS. 357 OF 2013, 110 OF 2014 & 159 OF 2015 & IA No. 1474 of 2018**

**BSES Yamuna Power Ltd. ...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

Mr. Arun Kumar Dutta for R-2

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015**

**BSES Rajdhani Power Ltd. ...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 230 OF 2014**

**BSES Rajdhani Power Ltd.** ...Appellant(s)

**Vs.**

**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 231 OF 2014**

**BSES Yamuna Power Ltd.** ...Appellant(s)

**Vs.**

**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015**

**BSES Rajdhani Power Ltd.** ...Appellant(s)

**Vs.**

**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**BSES Yamuna Power Ltd.** ...Appellant(s)

**Vs.**

**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1  
  
Mr. Arun Kumar Dutta for R-2

**APPEAL NO. 155 OF 2015**

**BSES Rajdhani Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand  
  
Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1

**APPEAL NO. 156 OF 2015**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand  
  
Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1

**APPEAL NO. 290 OF 2015 &  
IA NO. 11 of 2016 & IA NOS. 470 OF 2015 & 1470 OF 2018**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Divya Anand  
  
Ms. Bhargavi Kannan  
Ms. Aishwarya Modi  
Mr. Raghav Chadha  
  
Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1  
  
Mr. Arun Kumar Dutta for R-2

**APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016**  
**& IA NO. 1475 OF 2018**

**BSES Rajdhani Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghav Chadha

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**ORDER**

List these matters for further hearing on **09.09.2019 & 11.09.2019 at 2.30 p.m.**

**(S. D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**